NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	COMPANY APPEAL/8/KOB/2022
SECTION	59(1) (C/ACT)
NAME OF PARTIES	LAILA BABU & ANOTHER V/S CAMEL RUBBERS PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	K R JINAN, KARTHIKA K J.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, M A SHAJI, MUHAMMED RIYAS A T, ROC.

Office Notes

Video Conference **17 March 2023**

O R D E R

COMPANY APPEAL/8/KOB/2022

There is no representation for appellant. Learned counsel Mr Philip Mathew represented R1 and learned counsel Mr Babu Cherukara represented R2 and R3.

Matter adjourned to 26.05.2023.

Sd /-

Satya Ranjan Prasad
Member (Technical)

Sd /-

P. Mohan Raj
Member (Judicial)